The 6th June, 1978

Mo. 1178-3TC-78/18507.— Whereas a rotice of its intention to declare the ancient and historical monument details given below, as protected monument and inviving objections from the interested persons, if any, within a period of two months from the date of issue of the notification as required by subsection (i) of Section 4 of the Punjab Ancient and Historical Monuments and Archaeology Sites and Reamins Act, 1564, was given by the Punjab Government and published,—vide No. 4531-4PC-75/1681, dated 23rd January, 1976 in Punjab Government Gazette dated 30th January, 1976.

And whereas no objection has been received from any person within the period specified above.

Now, therefore, in pursuance of the sub-section (3) of Section 4 of the above said Act, the Governor of Punjab is hereby pleased to declare the mornment as per details given in the schedule below is protected monument.

THE SCHEDULE

Serial No.	District	Tehsil	Locality	Name of Mounment/ Site	Revenue Plot No. Area Boundries Ownership to be included under protection			
ř	2	3	4	5	6	7	8	9
1,	Ferozepur	Ferozepur	Feroze Sha	ah Memorial in Commemoration of Second Anglo- Sikh Battle	Plot No. 280	K.M. 25 Ea	10, 11, $\frac{93}{1}$ 1 2	Punjab —— Govern Min ment —— Proper- ty
							93 t Plot No. ———————————————————————————————————	1 Min 2
						North P	$\frac{11}{2} \text{ Min}$	

R. C. KAPILA,

Secretary to Government, Punjab, Tourism, Cultural Affairs, Archaeology, and Museums Department.